GOVERNMENT OF INDIA TRIBAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:3279
ANSWERED ON:13.08.2010
FUNDS FOR TRIBAL WELFARE SCHEMES
Dhurve Jyoti;Rajaram Shri Wakchaure Bhausaheb

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of the funds allocated and released for tribal welfare;
- (b) the reasons for not releasing the allocated funds during each of the last three years, State-wise;
- (c) whether any time limit has been stipulated for the release of funds;
- (d) if so, the details thereof; and
- (e) the steps taken by the Union Government to ensure that the funds are released within the stipulated time?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (DR. TUSHAR A. CHAUDHARY)

(a): The details of the funds allocated and released for tribal welfare during the last three years are as under:

(Rs. in crore) Year Allocation Releases

2007-08 1719.71 1524.32 2008-09 2121.00 1805.27 2009-10 3205.50 1997.31

- (b): Lack of adequate proposals, receipt of incomplete proposals, delayed proposals and non-receipt of utilisation certificates/physical and financial progress report, for the releases made during previous years, are generally the reasons for non-release in respect of all the schemes under implementation across States.
- (c) & (d): The funds are released, on receipt of proposals, complete in all respects, from the States/Implementing Agencies, during the same financial year.
- (e): Steps are continuously taken by the Ministry to ensure that the proposals, complete in all respects, are submitted by State Governments/Implementing Agencies and timely releases are made. Some of these include inter-alia, better monitoring, periodic field visits, regular interaction with the State Governments advising them to spend the allocation, submit utilisation certificates for the amounts already released and send complete proposals in time for further releases.